

(a) whether Government is aware that staff of some of the Telephone Exchanges of MTNL, Delhi indulge in erasing the complaints registered on 198;

(b) if so, the action taken against those involved in such malpractices; and

(c) the action taken to prevent reoccurrence thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) No, Sir. There is no such case in MTNL, Delhi.

(b) and (c) Does not arise in view of (a) above.

#### **Archaeological sites buried under construction and development sites**

22. SHRI AMIR ALAM KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many archaeological sites are buried under construction and cultivation;

(b) whether country is loosing out on the possibilities of excavating a large number of archaeological sites because of growing population and development activities;

(c) if so, the details thereof;

(d) whether any survey is being conducted before taking up any development project;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Yes, Sir. No comprehensive survey/investigation of all such sites has been done so far. However, the National Commission for Heritage Bill 2009 introduced in the Parliament contains a provision for maintenance of a Heritage Site Roster.

(d) to (f) The Archaeological Survey of India (ASI) invariably conducts a survey in respect of a developmental project coming up near any centrally protected monument/site. ASI also undertakes such a survey in respect of any project referred to it by the Ministry of Environment and Forests.

#### **Status of Commonwealth Games projects**

23. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the status of the 2010 Commonwealth Games projects; and

(b) the steps Government proposes to take to ensure that these projects are completed in time?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) After obtaining the necessary regulatory clearances, the work on the Competition venues and the Training venues has commenced and is progressing as per schedule. Time Lines, against key parameters are being monitored, on a web-based monitoring system developed by the Ministry of Youth Affairs and Sports. The work on the major stadia of Sports Authority of India (SAI)/Central Public Works Division (CPWD) – Jawaharlal Nehru Stadium, Indira Gandhi Indoor Stadium and National Stadium is progressing on schedule, as is the work on Thyagaraj Stadium of Government of NCT of Delhi (GNCTD). The work at the Siri Fort Complex and Yamuna Sports Complex of Delhi Development Authority (DDA), and the Talkatora Indoor Stadium of New Delhi Municipal Committee (NDMC), and R.K. Khanna Tennis Stadium, have fallen marginally behind schedule, but the pace of work has now attained optimum level, and shortfall against targeted percentages would be bridged.

The work at Dr. SPM Swimming Complex, Cycling Velodrome and the Wrestling Stadium at Indira Gandhi Indoor Stadium Complex, suffered a delayed start due to some design issues and certain clearances. These have since been resolved, and the work has now achieved optimum level. The work at Dr. Karni Singh Shooting Ranges of SAI/CPWD, also suffered a delayed start, due to certain design issues. These have been resolved and work has commenced. The work at Rugby Stadium at Delhi University has also commenced and is now at a rapid pace. The work at the Training (Practice) venues – Chhatrasal Stadium and Ludlow Castle Hall of GNCTD started late due to some clearance related issues which have now been addressed. The Ministry of Youth Affairs and Sports is closely monitoring the enormous work involved, in organizing the infrastructure for the Games. As a result of the efforts put in by all the concerned agencies, various sports facilities would be completed well in time for the Games.

#### **Indian efforts to stop terrorism**

24. SHRI NANDAMURI HARIKRISHNA:

SHRI M.V. MYSURA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India's efforts to place sanctions on Jaish-e-Mohammad founder Maulana Masood Azhar and Azam Cheema who is LeT's operative accused in Mumbai Train Blasts under UN's Al Qaeda and Taliban sanctions Resolution 1267 have been blocked by UK and China; and

(b) if so, the reasons behind the above move by both the countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) Government has submitted applications to the UN Security Council Committee established pursuant to UN Security Council Resolution 1267 (1999), seeking the inclusion of three Pakistan-based terrorists, Maulana Masood Azhar, Abdur Rahman Makki